



2025:DHC:9390-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 15079/2025, CM APPL. 62035/2025

DAMMALAPATI YASHODA SATYA .....Petitioner

Through: Ms. Meenakshi Joshi and Mr. Ajit Dayal, Advs.

versus

UNION OF INDIA AND ORS .....Respondent

Through: Mr. Satya Ranjan Swain, CGSC with Mr. Kautilya Birat, Mr. Ankush Kapoor and Mr. Vishwadeep Chandrakar, Advs. for UOI with Major Anish Muralidhar (Army)

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

% **27.10.2025**

**C. HARI SHANKAR, J.**

**1.** Learned Counsel for the petitioner submits that the petitioner has been given his joining letter.

**2.** Accordingly, the writ petition has been rendered infructuous and is disposed of as such.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**OCTOBER 27, 2025/aky**